

ITEM NO.18

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 348/2023

GOVERNMENT OF NCT OF DELHI

Petitioner(s)

VERSUS

OFFICE OF LIEUTENANT GOVERNOR OF DELHI

Respondent(s)

(FOR ADMISSION and IA No.53534/2023-GRANT OF INTERIM RELIEF)

Date : 29-03-2023 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Shadan Farasat, AOR
Mr. Amit Bhandari, Adv.
Ms. Mreganka Kukreja, Adv.
Mr. Shourya Dasgupta, Adv.
Ms. Hrishika Jain, Adv.
Ms. Natasha Maheshwari, Adv.
Mr. Aman Naqvi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Issue notice on the application for interim relief as well as on the Writ Petition returnable on 10 April 2023.
- 2 Service be effected on the Central Agency dasti.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR